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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 127/16	TP 63/17	Hearing	433(e) /433(f)	Triveni Electroplast Pvt. Ltd. Vs Rima Transformers & Conductors Pvt. Ltd. & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. PRIYA K
9986691771

FOR PETITIONER
ON BEHALF OF
PRABHAKAR L SHETTY

Priya K

Y. V. Greenivasagowda
9060331320

Respondent

Y. V. Greenivasagowda

Counsel for petitioner is present. Counsel for respondents is also present. Petitioner has filed two sets of copies. Petitioner is further directed to comply the relevant provisions of I&B Code and the rules framed thereunder which are applicable to the facts of this case. Meanwhile, objections if any.

List it on 21.06.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)